

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †1717
ANSWERED ON 28.12.2017

DECLINE IN GROUND WATER LEVEL

†1717. SHRI RAJESH VERMA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is aware that a horrible drinking water crisis is looming large due to declining ground water level in the country and if so, the details thereof and the action taken to overcome the same;
- (b) whether the Government is likely to enact any law for rain water harvesting; and
- (c) if so, the details thereof and the time by which it is likely to be enacted and implemented?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) Central Ground Water Board (CGWB) carries out ground water monitoring, four times a year, on regional scale through a network of observation wells in the Country. Comparison and analysis of Pre-monsoon (2017) water level data collected by CGWB with the decadal average (2007-2016) indicates decline in ground water level in about 61% of the wells. Details are given at **Annexure**.

Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water is primarily States' responsibility.

MoWR, RD & GR has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill.

CGWA has issued advisories to States and UTs to take measures to promote/adopt artificial recharge to ground water/rainwater harvesting. 30 States/UTs have made rainwater harvesting mandatory by enacting laws or by formulating rules & regulations or by including provisions in building bye-laws or through suitable Government Orders.

Besides, other steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/writereaddata/GW_Depletion.pdf

Annexure referred to in reply to part (a) to (c) of Unstarred Q.No. 1717 to be answered in Lok Sabha on 28.12.2017 regarding “Decline in Ground Water Level”

State-wise Decadal Water Level Fluctuation with Mean [Pre-monsoon (2007 to 2016) and Pre-monsoon 2017

S.No.	Name of State	No. of wells Analysed	Rise		Fall		Wells showing no change	
			No.	%	No.	%	No.	%
1	Andhra Pradesh	751	184	25	563	75	4	0.5
2	Arunachal Pradesh	12	9	75	3	25	0	0.0
3	Assam	164	71	43	92	56	1	0.6
4	Bihar	625	362	58	258	41	5	0.8
5	Chandigarh	10	1	10	9	90	0	0.0
6	Chhattisgarh	566	219	39	346	61	1	0.2
7	Dadra & Nagar Haveli	16	6	38	10	63	0	0.0
8	Daman & Diu	11	7	64	4	36	0	0.0
9	Delhi	94	33	35	61	65	0	0.0
10	Goa	65	50	77	15	23	0	0.0
11	Gujarat	799	301	38	473	59	25	3.1
12	Haryana	302	95	31	207	69	0	0.0
13	Himachal Pradesh	90	33	37	57	63	0	0.0
14	Jammu & Kashmir	226	75	33	151	67	0	0.0
15	Jharkhand	218	90	41	128	59	0	0.0
16	Karnataka	1421	423	30	985	69	13	0.9
17	Kerala	1366	405	30	957	70	4	0.3
18	Madhya Pradesh	1318	660	50	658	50	0	0.0
19	Maharashtra	1562	667	43	887	57	8	0.5
20	Meghalaya	20	6	30	14	70	0	0.0
21	Odisha	1283	506	39	773	60	4	0.3
22	Puducherry	5	0	0	5	100	0	0.0
23	Punjab	234	36	15	198	85	0	0.0
24	Rajasthan	859	431	50	428	50	0	0.0
25	Tamil Nadu	536	71	13	465	87	0	0.0
26	Telangana	586	315	54	267	46	4	0.7
27	Tripura	26	18	69	8	31	0	0.0
28	Uttar Pradesh	637	187	29	450	71	0	0.0
29	Uttarakhand	46	21	46	24	52	1	2.2
30	West Bengal	617	327	53	289	47	1	0.2
Total		14465	5609	38.8	8785	60.7	71	0.5
